

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date:08<sup>th</sup> December, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 159/2014(CZ) <b>(M.A.No.480/15)</b> <b>(M.A.No.502/15)</b> <b>(M.A.No.503/15)</b> <b>(M.A.No.572/15)</b>	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. L.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr.RohitSharma,Adv.R-8&9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. for MoEF Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 47/2016(THC) <b>(W.P.No. 10202/12)(Raj.)</b>	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.	Mr. O.P.Mehata, Adv. Mr. Sandeep Singh, Adv. Dr. A.A.Bhansali, Adv. Mr. Arpit, Adv. Mr. S.D.Vyash, Adv. Dr. Nupur Bhati, Adv.	
3.	Original Application No. 115/2016(CZ)	Smt. Anju Gupta Vs. RSPCB & 2 Ors.	Mr. Qasim Ali, Adv.	
4.	Original Application No. 106/2015(CZ) <b>(M.A.No.731/16)</b> <b>(M.A.No.802/16)</b> <b>(M.A.No.803/16)</b> <b>(M.A.No.953/16)</b>	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
<b>FOR COMPLIANCE</b>				
5.	Original Application No. 104/2015(CZ)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant in person Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 149/2015(THC)	Ramji Lal Meena Vs. State of Rajasthan & Ors.	Mr. P.S. Sharma, Adv. Mr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv.	
7.	Original Application No. 10/2016(CZ)	Deependra Singh Vs. State of Rajasthan &5 Ors.	Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv. Ms. Parul Bhadoria, Adv.	
8.	Original Application No. 133/2015(THC)	Jagdish Prasad Yadav Vs State of Rajasthan & 8 Ors.	Mr. Anurag Tripathi, Adv. Mr. Sandeep Singh, Adv.	

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